

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO-294
ANSWERED ON-20/07/2021

SOLAR ENERGY SUPPLY TO VILLAGES

294. SHRI HARNATH SINGH YADAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the recent schemes formulated by Government for providing solar energy power supply to villages in the country; and
- (b) the funds allocated, State/UT-wise for this purpose?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) The Ministry of New and Renewable Energy is implementing various schemes / programmes for the development and deployment of solar energy including for providing solar power supply to villages in the country. Details of these schemes/programmes are given at **Annexure**.

Funds are not earmarked State/UT-wise under these schemes / programmes. The actual release depends on the sanction made on the basis of demand received from states/UTs.

Annexure

Annexure referred in reply to Part (a) and (b) of the Rajya Sabha Unstarred Question No. 294 to be answered on 20.07.2021 on '*Solar energy supply to villages*'

Details of various schemes / programmes for the development and deployment of solar energy including for providing solar power supply to villages in the country.

Scheme	Application/ Size	CFA available	States/UTs covered
a) Solar Park Scheme	Scheme aims to develop Solar Parks and Ultra Mega Solar Power Projects for setting up of 50 solar parks of 40,000 MW capacity in the Country	Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower. Also, up to Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs).	All States/ UTs
b) CPSU Scheme Phase-II (Government Producer Scheme)	Total size of the scheme 12000 MW.	Viability Gap Funding (VGF) of up to Rs. 0.7 Cr./MW is provided. Use of domestically manufactured solar PV cells and modules is mandatory. VGF is released in two tranches as follows: i. 50% on Award of contract to the EPC contractor (including in-house EPC Division); and ii. balance 50% on successful commissioning of the full capacity of the project	All States/ UTs
c) Phase-II of Grid Connected Rooftop Programme	4000 MW in residential sector	Central Financial Assistance will be as under: (i) Residential sector (maximum up to 3 kW capacity) - 40 % of benchmark cost or tender cost, whichever is lower. (ii) Residential sector (above 3 kW capacity and up to 10 kW capacity) - 40 % of benchmark cost or tender cost, whichever is lower, up to 3 KW and 20% for system capacity above 3 kW and up to 10 kW. (iii) Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of installation of RTS for common	All States/ UTs

Scheme	Application/ Size	CFA available	States/UTs covered
		activity. Further, incentive is being provided to Discoms based on percentage of year-wise installed capacity achieved against previous year's cumulative installation.	
d) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)	<p>(a) Component-A: 10 GW Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land.</p> <p>(b) Component-B: Installation of 20 lakh standalone solar pumps up to 7.5 HP capacity each for irrigation purpose</p> <p>(c) Component-C: Solarization of 15 lakh existing agricultural pumps up to 7.5 HP capacity each.</p>	<p>For Component-A, DISCOM would be eligible to get PBI @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the commercial operation date.</p> <p>For Components-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower, will be provided to the beneficiary. However, in North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu & Kashmir and Ladakh; and island UTs of Lakshadweep and A&N, CFA of 50% of the benchmark cost or the tender cost, whichever is lower will be provided. The State Government will also provide subsidy of 30% of the cost of standalone pump/ solarization, or higher.</p> <p>State may also opt for feeder level solarization under Component-C.</p>	All States/ UTs